

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 287 OF 2015**

**Dated: 18<sup>th</sup> February, 2019**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s Swasti Power Ltd.**

**...Appellant(s)**

**Versus**

**Uttarakhand Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri  
Mr. Ankit Saini  
Mr. Ankur Gupta

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.2

**ORDER**

**Judgment is reserved.**

**(Ravindra Kumar Verma)**  
**Technical Member**

vt/ss

**(Justice N. K. Patil)**  
**Judicial Member**